



2026:AHC:41699-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

SPECIAL APPEAL No. - 615 of 2014

C/M Gyanodaya Shiksha Samiti and another

.....Appellant(s)

Versus

State of U.P. and 5 others

.....Respondent(s)

Counsel for Appellant(s)	: Satyendra Pandey
Counsel for Respondent(s)	: Sudhanshu Srivastava (A.C.S.C.), M.K. Singh, Sunil Kumar Singh

Chief Justice's Court

HON'BLE ARUN BHANSALI, CHIEF JUSTICE
HON'BLE KSHITIJ SHAILENDRA, J.

1. This appeal was listed before the Court on 08.12.2025 under the heading 'Oldest Pending Cases in this High Court, for Priority Hearing' when none appeared for the appellants. Registry was directed to intimate website copy of the order to recorded learned advocate for appellants. It was made clear that in the event, the appellants remained unrepresented on the adjourned date, the appeal would be dismissed.
2. The office has sent the copy of the order through e-mail to counsel for the appellants.
3. Despite notice, none has appeared for the appellants.
4. It appears that due to passage of time, the appellants have lost interest in the appeal. The same is therefore, **dismissed** for non-prosecution.

(Kshitij Shailendra, J) (Arun Bhansali, CJ)

February 24, 2026

SL/AHA